

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2643
ANSWERED ON:11.12.2006
COMPENSATION TO DISPLACED VILLAGERS
Moghe Shri Krishna Murari

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government had granted funds to Madhya Pradesh for rehabilitation of displaced villagers who inhabited around Kunopalpur sanctuary;
- (b) if so, the details of allocation/utilization of funds so far;
- (c) whether the Government of Madhya Pradesh has sent another proposal for revalidation of funds in this regard;
- (d) if so, the details thereof; and
- (e) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) & (b) Yes Sir. The Ministry, under the Centrally Sponsored Schemes of 'Beneficiary Oriented Tribal Development' and 'Development of National Parks and Sanctuaries' have so far released Rs. 1236.32 lakhs to the State of Madhya Pradesh for the rehabilitation of displaced villagers of Kunopalpur Sanctuary. Of which an amount of Rs.1168.32 lakhs have been utilized by the State Government upto the financial year ending March, 2006.
- (c), (d)& (e) The State Government had requested for revalidation of unspent balance of Rs.68.00 lakhs. The amount has already been revalidated vide Government Order No. 13 00 2012/WL dated 7-11-2006.